

Registration under Land Pooling Policy of DDA

2638. SHRI NEERAJ SHEKHAR: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether there have been very less registrations of land under the portal of Land Pooling Policy of DDA;

(b) whether shift from 2013 policy, especially lowering of Floor Area Ratio (FAR) from 400 to 200, requirement of 70 per cent contiguous land in a sector and also delay in execution of policy are discouraging the land owners from registering their land on portal;

(c) whether Government would consider amendments in policy and regulations especially increasing FAR to make it lucrative for land owners and also making flats affordable for buyers; and

(d) whether Government plans to implement policy in a time-bound manner?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) No, Sir.

(c) There is no such proposal.

(d) Delhi Development Authority (DDA) has informed that as on 06.09.2019 (last date for receipt of applications), a total of 6,071 applications have been received on the web-portal through which 6,409.60 Hectare of land has been registered for expression of willingness to participate in Land Pooling Policy. These applications are being scrutinized and mapping of pooled land on GIS platform has been undertaken by DDA to ascertain the eligibility of sectors.

Status of implementation of AMRUT

2639. DR. L. HANUMANTHAI AH: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the present status of the implementation of Atal Mission for Rejuvenation and Urban Transformation (AMRUT) scheme;

(b) whether all the selected towns have finalized the implementation plan;

(c) if so, the State-wise details thereof; and

(d) the amount of fund released and utilised for the selected towns, the State-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) The Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June, 2015, in 500 selected cities across the country. AMRUT is a Centrally Sponsored Scheme with total Central outlay of ₹50,000 crore. The Mission period is 5 years *i.e.* from 2015-2016 to 2019-2020. AMRUT focuses on development of basic urban infrastructure in the Mission cities, such as water supply, sewerage and septage management, storm water drainage, green spaces and parks and non-motorized urban transport. The Mission also has reform agenda and capacity building programmes.

Under AMRUT, State Annual Action Plans (SAAPs) of all the States/Union Territories (UTs) for the entire Mission period have already been approved. Total approved SAAP size of States/UTs is ₹77,640 crore including ₹35,990 crore of Central Assistance. Out of the total SAAP size of ₹77,640 crore, 2,277 projects worth ₹7,014.89 crore have been completed, contracts of 2,991 projects worth ₹64,179.46 crore have been awarded and work in progress and 446 projects worth ₹9,940.64 crore are under tendering process.

AMRUT also has a reform agenda spread over a set of 11 reforms comprising of 54 milestones to be achieved by the States/UTs over a period of four years. As on date, ₹ 1,839.36 crore has been awarded as reform incentive to 26 States/UTs for reform implementation.

Under capacity building programme of the Mission, 50,382 functionaries of Urban Local Bodies have been trained against the Mission target of training of 45,000 functionaries.

The approved SAAP size of States/UTs and the status of implementation of AMRUT projects are given in Statement-I (*See* below).

(d) The details of funds released to States/UTs under various components of AMRUT and Utilization Certificates received thereof as on date are given in the Statement-II.

Statement-I*Details of approved SAAP size of States/UTs and the status of implementation of AMRUT projects*

Sl. No.	Name of States/UTs	No. of cities	SAAP Size		Works Completed		Contracts awarded & work in progress		NITs Issued		NITs to be Issued	
			Nos.	Amt.	Nos.	Amt.	Nos.	Amt.	Nos.	Amt.	Nos.	Amt.
			3	4	5	6	7	8	9	10	11	12
1.	Andaman and Nicobar Islands	1	10.82	56	3.54	23	7.36	0	0	0	0	0
2.	Andhra Pradesh	33	2890.17	74	516.26	151	2732.84	1	81.3	0	0	0
3.	Arunachal Pradesh	1	140.25	0	0	11	122.85	0	0	0	0	0
4.	Assam	4	657.14	0	0	13	445.12	1	163.3	0	0	0
5.	Bihar	27	2469.77	0	0	57	2196.32	10	366.48	3	4.03	0
6.	Chandigarh	1	95.07	9	36.39	3	21.02	0	0	0	0	0
7.	Chhattisgarh	9	2192.76	129	274.29	162	2020.16	0	0	0	0	0
8.	Dadra and Nagar Haveli	1	10.82	0	0	2	41.45	0	0	0	0	0
9.	Daman and Diu	1	18.03	1	6.96	2	19.02	0	0	0	0	0

(₹ in crore)

	1	2	3	4	5	6	7	8	9	10	11	12
10. Delhi	4		4	802.31	5	19.94	16	533	0	0	3	163
11. Goa	1		1	209.18	7	14.5	5	42.56	1	3.76	6	44.24
12. Gujarat	31		31	4884.42	173	1132.59	220	3707.71	19	127.81	19	239.41
13. Haryana	20		20	2565.74	37	404.4	98	2117.53	1	1.49	1	119.07
14. Himachal Pradesh	2		2	304.52	25	67.02	46	216.94	2	6.83	0	0
15. Erstwhile State of Jammu and Kashmir	5		5	593.05	34	111.38	53	374.75	4	37.93	1	5.11
16. Jharkhand	7		7	1245.74	23	19.7	36	1595.36	0	0	0	0
17. Karnataka	27		27	4952.87	146	313.31	245	4761.36	9	44.77	0	0
18. Kerala	9		9	2359.38	312	134	646	1507.71	61	496.63	4	7.74
19. Lakshadweep	1		1	3.607	5	1.39	3	1.37	0	0	0	0
20. Madhya Pradesh	34		34	6200.67	61	405.92	138	6042.93	0	0	0	0
21. Maharashtra	44		44	7759.32	88	287.7	105	7272.84	3	265.12	0	0
22. Manipur	1		1	180.31	1	1.28	5	210.59	0	0	0	0
23. Meghalaya	1		1	80.137	0	0	4	5.13	0	0	2	0.22
24. Mizoram	1		1	140.247	5	22.61	11	117.64	0	0	0	0

25. Nagaland	2	120.22	2	0.82	8	49.34	10	59.16	5	1.22
26. Odisha	9	1599	111	609.85	80	1094.64	0	0	0	0
27. Puducherry	3	64.91	12	5.81	9	37.89	2	14.08	1	2
28. Punjab	16	2766.62	2	70.56	46	572.66	68	1225.2	4	43.91
29. Rajasthan	29	3223.94	50	184.41	98	2925.84	2	108.9	0	0
30. Sikkim	1	40.06	30	7.68	9	15.78	0	0	14	5.42
31. Tamil Nadu	33	11194.78	413	727.67	28	10749.98	3	2041.42	0	0
32. Telangana	12	1666.26	23	657.59	41	1002.5	0	0	2	2.5
33. Tripura	1	148.25	1	1.22	8	157.56	1	1.52	0	0
34. Uttar Pradesh	61	11421.67	99	578.49	385	7970.53	68	618.37	76	2953.35
35. Uttarakhand	7	593.02	39	55.89	82	371.75	22	134.45	3	9.27
36. West Bengal	60	4035	308	361.96	139	3100.45	31	532.24	2	31.29
TOTAL	500	77640.06	2281	7035.13	2988	64162.48	319	6330.76	146	3631.78

Note: Some States/UTs have taken up projects over and above the approved SAAP size, the additional cost of which shall be borne by the respective State/UT.

Statement-II

Details of fund released to States/UTs under various components of AMRUT and utilisation certificates received thereof as on date

(₹ in crore)

Sl. No.	State/UT	Total funds released under various components of AMRUT	Utilization Certificates received
1	2	3	4
1.	Andaman and Nicobar Islands	6.62	2.17
2.	Andhra Pradesh	1,046.47	732.89
3.	Arunachal Pradesh	93.53	92.54
4.	Assam	150.82	51.39
5.	Bihar	445.45	231.03
6.	Chandigarh	34.63	32.06
7.	Chhattisgarh	723.44	569.47
8.	Dadra and Nagar Haveli	6.54	2.17
9.	Daman and Diu	3.90	1.61
10.	Delhi	503.20	294.51
11.	Goa	26.81	7.99
12.	Gujarat	1,920.74	1,136.81
13.	Haryana	488.29	285.90
14.	Himachal Pradesh	354.73	279.84
15.	Jammu and Kashmir (erstwhile State)	578.17	284.88
16.	Jharkhand	394.74	171.26
17.	Karnataka	1,708.77	1,432.98
18.	Kerala	548.92	358.40
19.	Lakshadweep	0.75	0.70

1	2	3	4
20.	Madhya Pradesh	3,078.04	1,613.16
21.	Maharashtra	2,390.46	1,478.87
22.	Manipur	165.03	157.06
23.	Meghalaya	74.99	1.40
24.	Mizoram	83.44	77.60
25.	Nagaland	45.85	21.88
26.	Odisha	898.27	621.58
27.	Puducherry	38.41	36.52
28.	Punjab	522.33	395.57
29.	Rajasthan	1,259.58	1,008.89
30.	Sikkim	17.09	11.15
31.	Tamil Nadu	2,151.67	1,248.29
32.	Telangana	662.37	506.88
33.	Tripura	41.20	26.23
34.	Uttar Pradesh	1,871.45	1,139.37
35.	Uttarakhand	234.03	146.42
36.	West Bengal	1,225.96	814.33
TOTAL		23,796.69	15,273.8

Survey on cities

2640. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether it is a fact that Government has conducted a survey to rank 4,000 cities and towns in the country;

(b) if so, the details of parameters adopted for such survey and when the results of survey are going to be announced; and

(c) amount spent under Swachh Bharat Mission-Urban (SBM-U) in the country, with a particular reference to Andhra Pradesh and Telangana?